(ख) यदि उपरोक्त भाग (क) का | उत्तर 'हां' हो तो इस सम्बन्ध में व्यौरा क्या है ?

tJMiLK Powder Recovered from Dairies

*798. SHRI MAHAB1R DASS : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that the police recovered milk powder meant for school children in Delhi in the raids conducted on dairies during the first week of December, 1965; and

(b) if the answer to part (a) above be in the affirmative, the details in this regard?

शिक्षा मंत्री (श्री एम० सी० चागला) :

(क) और (ख) विवरण सभा पटल पर रख दिया गया है।

विवरण

(क) और (ख) दिल्ली में स्कूल के बच्चों को बांटे गये सारे दूध का पाउडर "एजेन्सी आफ कैथोलिक रिलीफ सर्विसिज"/नेशनल कैथोलिक वैल्फेयर कान्फ्रेन्स से लिया गया है।

कुछ मिल्क-पाउडर के बारे में रिपोर्ट मिली है कि 5 दिसम्बर 1965 को दिल्ली की दो डेरियों से दिल्ली पुलिस ढारा बरामद किया गया है। अब तक की गयी जांच-पड़तालों से पता चलता है कि बरामद किया गया मिल्क पाउडर "कैथोलिक रिलीफ सर्विसिज सप्ला-इज" का नहीं है। पुलिस-प्राधिकारी आगे भी जांच-पड़ताल कर रहे हैं।

f[THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA) : (a) and (b) A statement is laid on the Table of the Sabha.

STATEMENT

(a) and (b) The entire milk powder distributed to school children in Delhi is obtained through the agency of Catholic Relief Services/National Catholic Welfare Conference.

[†][]English translation.

Some milk powder is reported to have been recovered by the Delhi Police from two dairies in Delhi on the 5th December, 1965. Investigations made so far indicate that the powder recovered is not from the Catholic Relief Services' supplies. The Police authorities are making further enquiries.]

fKHEMKARAN TOWN

◆819. SHRI SURJIT SINGH ATWAL : Will the Minister of HOME AFFAIRS be pleased to state whether it is a fact that before retreating from Khemkaran town the Pakistani Armed Forces razed the same ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): Considerable damage was caused to public and private property in Khemkaran before it was vacated by the Pakistani armed forces.

DEFAULTERS IN PAYMENT OF TELEPHONE BILLS

705. SHRI D. THENGARI: SHRI RAM SINGH :

SHRI A. D. MANI : Will the Minister of COMMUNICATIONS be pleased to State :

(a) the total amount of arrears of telephone revenue outstanding up to the year 1965-66 and the steps taken so far to recover them;

(b) whether Government Departments are major defaulters in regard to the payment of telephone bills ; if so which are those departments ; and

(c) whether it is a fact that large sums of telephone revenue are written off every year and, if so, the amount so written off during the last four years, separately ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS : (SHRI JAGANNATH RAO) : (a) The outstanding as on 1-12-65 for bills issued upto 31-5-65 was Rs. 4-58 crores. Steps, such as, personal contact with the defaulting subscribers, recourse to legal action, where necessary, are taken with a view to secure settlement. Action has also been taken to enforce the disconnection of telephones of defaulting subscribers.

†Transferred from the 29th March, 1966.